

आयकर अपीलीय अधिकरण, अहमदाबाद न्यायपीठ 'B' अहमदाबाद
IN THE INCOME TAX APPELLATE TRIBUNAL
"B" BENCH, AHMEDABAD

BEFORE SMT.ANNAPURNA GUPTA, ACCOUNTANT MEMBER
AND
SHRI T.R. SENTHIL KUMAR, JUDICIAL MEMBER

ITA No.429/Ahd/2020
Assessment Year : 2013-14

M/s.Satyendra Packaging P.Ltd. Survey No.111/4, Opp: Hotel-2000 N.H.No.8, Gopalpura, Tal & Dist. Anand Pin : 388 001. PAN : AAICS 5703 P	DCIT, Anand Circle Anand.
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(Applicant)	(Responent)
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Assessee by :	Shri Parimalsingh B. Parmar, AR
Revenue by :	Shri Akhil Kumar, Sr.DR

सुनवाई की तारीख/Date of Hearing : 01/02/2024
घोषणा की तारीख /Date of Pronouncement: 01/02/2024

आदेश/O R D E R

PER ANNAPURNA GUPTA, ACCOUNTANT MEMBER

Present appeal has been filed by the assessee against order passed by the Id.Commissioner of Income Tax(A)-4, Vadodara dated 21.1.2020 passed under section 250(6) of the Income Tax Act, 1961 [hereinafter referred to as "the Act" for short]for the Asst.Year 2013-14.

2. At the time of hearing, the Id.counsel for the assessee submitted that the assessee does not want to proceed with the above matter pending before the Tribunal, and therefore, he seeks withdrawal of the same. The Id.counsel for the assessee filed a letter to this effect, which is placed on record.